

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 12 of 2014 &
I.A. No. 16 of 2014

Dated : 13th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhasttigarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus

Chhattisgarh Elec. Reg. Commission & Anr. ..Respondent(s)

Counsel for the Appellant (s) : Mr. K.Gopal Chudhary
Mr. A. Bhatnagar,

Counsel for the Respondent(s) : Mr. C.K.Rai for R-1
Mr. Raunak Jain for R-2

ORDER

We have heard the parties.

Judgment is Reserved.

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson